

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942
WP(C) TMP NO. 111 OF 2020**

Petitioner :-

1. The Mangalam Service Co-operative Bank Limited No. 9701, Mangalam.P.O., Malappuram District, Represented by its Secretary.
2. The Thalakkad Service Co-operative Bank Limited No. 4391, Vengallur.P.O., Malappuram District Represented by its Secretary.
3. The Thirunavaya Service Co-operative Bank Limited No. D 1910, Thirunavaya, Malappuram District Represented by its Secretary.
4. The Athavanad Service Co-operative Bank Limited No. D 1933, Athavanad, Malappuram District Represented by its Secretary.
5. The Ozhur Service Co-operative Bank Limited No. F 1586, Ozhur.P.O., Malappuram District Represented by its Secretary.
6. The Valavannur Service Co-operative Bank Limited No. D 1959, Valavannur, Malappuram District Represented by its Secretary.
7. The Tirur Taluk Employees Co-operative Society Limited No. M 275, Tirur, Malappuram District Represented by its Secretary.
8. The Tirur Revenue Taluk Motor Transport Vikasana Sahakarana Sangham Ltd No. M 559, Tirur, Malappuram District, Represented by its Secretary.
9. The Kurumbathur Service Co-operative Bank Limited No. F 1769, Punnathala.P.O., Malappuram District Represented by its Secretary.

10. The Purathur Service Co-operative Bank Limited No D 1902
Purathur.P.O., Malappuram District
Represented by its Secretary.
11. The Perumanna Klari Service Co-operative Bank
Limited No. F 770, Kuttippala,
Malappuram District, Represented by its Secretary.
12. The Ponmundam Service Co-operative Bank
Limited No 10820, Ponmundam.P.O., Malappuram District
Represented by its Secretary.
13. The Triprangode Service Co-operative Bank
Limited No 1890, Triprangode, P.O., Malappuram District
Represented by its Secretary.
14. The Ananthavoor Service Co-operative Bank
Limited No F 1545, Ananthavoor., Malappuram District
Represented by its Secretary.
15. The Tirur Taluk Co-operative Employees Co-operative
Society Limited No M 325, Tirur., Malappuram District
Represented by its Secretary.
16. The Kuttippuram Service Co-operative Bank
Limited No M 729, Kuttippuram., Malappuram District
Represented by its Secretary.
17. The Vadakkumpuram Service Co-operative Bank
Limited No F 1505, Edayur North, Malappuram District
Represented by its Secretary.
18. The Thanalur Service Co-operative Bank
Limited No. M 2, Keraladheeswarapuram,
Malappuram District, Represented by its Secretary.
19. The Tirur Service Co-operative Bank
Limited No. 10094, Tirur., Malappuram District
Represented by its Secretary.
20. The Valanchery Service Co-operative Bank
Limited No. M 728, Valanchery., Malappuram District
Represented by its Secretary.

21. The Tiur Mercantile Co-operative Society Limited No. M 793, Thazhepalam, Tirur,, Malappuram District
Represented by its Secretary.
22. The Kalpakanchery Service Co-operative Bank Limited No. 1808, Kalpakanchery., Malappuram District
Represented by its Secretary.
23. The Kottakkal Service Co-operative Bank Limited No.D-1977, Kottakkal., Malappuram District
Represented by its Secretary.

By

Adv.Sri. O.D. Sivadas

Respondents :-

1. The Union of India, represented by the Secretary to Government, Ministry of Finance, North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS), Central Revenue Building, I.S.Press Road, Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS), Ayakar Bhavan, North Block, Mananchira, Kozhikode, Pin-673 001
4. The Malappuram District Co-operative Bank Ltd, District Co-operative Bank Building, Malappuram, represented by its General Manager., Pin 676 505,

By

**ASGI Sri. P. Vijayakumar
Standing Counsel Sri. Christopher Abraham, Income tax**

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 23rd day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioners to take out notice by e-mail to the 4th respondent. Petitioners to provide e-mail id of the 4th respondent to Registry.

Operation of Ext.P6 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

Ext. P1- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 1st petitioner.

Ext. P2- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 2nd petitioner.

Ext. P3- True copy of the proceeding 17.03.2020 issued by the 4th respondent to the 3rd petitioner.

Ext. P4- True copy of the proceeding 18.03.2020 issued by the 4th respondent to the 4th petitioner.

Ext. P5- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 5th petitioner.

Ext. P6- True copy of the proceeding 13.03.2020 issued by the 4th respondent to the 6th petitioner.

Ext. P7- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 7th petitioner.

Ext. P8- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 8th petitioner.

Ext. P9- True copy of the proceeding 13.03.2020 issued by the 4th respondent to the 9th petitioner.

Ext. P10- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 10th petitioner.

Ext. P11- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 11th petitioner.

Ext. P12- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 12th petitioner.

Ext. P13- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 13th petitioner.

Ext. P14- True copy of the proceedings 13.03.2020

issued by the 4th respondent to the 14th petitioner.

Ext. P15- True copy of the proceeding 12.03.2020 issued by the 4th respondent to the 15th petitioner.

Ext. P16- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 16th petitioner.

Ext. P17- True copy of the proceeding 18.03.2020 issued by the 4th respondent to the 17th petitioner.

Ext. P18- True copy of the proceedings 16.03.2020 issued by the 4th respondent to the 18th petitioner.

Ext. P19- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 19th petitioner.

Ext. P20- True copy of the proceeding 18.03.2020 issued by the 4th respondent to the 20th petitioner.

Ext. P21- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 21th petitioner.

Ext. P22- True copy of the proceedings 13.03.2020 issued by the 4th respondent to the 22nd petitioner.

Ext. P23- True copy of the proceeding 16.03.2020 issued by the 4th respondent to the 23rd petitioner.